

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1954 of 1996

New Delhi, this 9th day of March, 2000

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

Abhishek Singh
C/o Dr. P.N. Singh
Lake Avenue
Kanke Road
Ranchi-834008
BIHAR. Applicant

(By Shri C.Harishankar,Advocate - not present)
Shri T.D.Yadav, proxy is present).

versus

1. Union of India,through
the Secretary
Department of Personnel & Training
Ministry of Personnel, Public
Grievances & Pensions, North Block
New Delhi-110001
2. State of Uttar Pradesh
Through its Chief Secretary
Uttar Pradesh Secretariat
Allahabad
3. State of Nagaland
Through its Chief Secretary
Nagaland Secretariat
Kohima
4. Lal Bahadur Shastri National Academy
of Administration
Through its Director
Mussoorie
U.P.
5. Shri Mohammed Mustafa
C/o Director
Lal Bahadur Shastri National Academy
of Administration
Mussoorie
U.P.

.. Respondents

(By Shri V.S.R.Krishna,Advocate - not present)
(Shri Surinder Singh, proxy is present)

By Reddy,J.

ORDER(oral)

None appears for the parties either in
person or through counsel, except the proxy

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counsel who are present to inform that the advocates are abstaining from the courts. The OA is, therefore, dismissed for default.

I. S.
(Mrs. Shanta Shastry)
Member(A)

Om Bhagyalakshmi
(V. Rajagopala Reddy)
Vice Chairman(J)

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